

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 12.09.2019

NOTICE

Take notice that the following matter listed on 17.09.2019 at 2:00 PM in Court-II will not be taken up due to non-availability of the Bench. The next date of hearing is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 238 of 2018	Ankit Mittal Vs. Ankita Pratisthan Ltd. & Ors.	17.09.2019	18.09.2019

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By Order

**-sd/-
Registrar**